

आयकर अपीलीय अधिकरण, कटक न्यायपीठ, कटक
IN THE INCOME TAX APPELLATE TRIBUNAL CUTTACK BENCH CUTTACK
BEFORE SHRI C.M. GARG, JM & SHRI L.P. SAHU, AM
आयकर अपील सं./ITA No.163/CTK/2019
(निर्धारण वर्ष / Assessment Year :2014-2015)

Smt. Manjulata Sahoo, C/o: B.S.Mahal, New Market, Keonjhar-758001	Vs.	Pr.CIT, Cuttack
PAN No. : BEIPS 1809 G		

(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
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निर्धारिती की ओर से /Assessee by	:	Shri B.R.Panda, Advocate
राजस्व की ओर से /Revenue by	:	Shri M.K.Gautam, CIT-DR

शुद्धिपत्र /CORRIGENDUM

An advertent typographical error has crept in, in the order dated 14.10.2020 in the cause title while disposing the captioned appeal, which is rectified as under :-

*"In the cause title of the order, the name of Shri Subhendu Dutta, DR is substituted as **Shri M.K.Gautam, CIT-DR.**"*

Accordingly, order dated 14.10.2020 stands modified to this extent.

Sd/-

Sd/-

(C.M.GARG)

(L.P.SAHU)

न्यायिक सदस्य / JUDICIAL MEMBER

लेखा सदस्य / ACCOUNTANT MEMBER

कटक Cuttack; दिनांक Dated **21/10/2019**

Prakash Kumar Mishra, Sr.P.S.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
Smt. Manjulata Sahoo, C/o: B.S.Mahal, New Market,
Keonjhar-758001
2. प्रत्यर्थी / The Respondent-
Pr.CIT, Cuttack
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, कटक / DR, ITAT,
Cuttack
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

(Senior Private Secretary)

आयकर अपीलीय अधिकरण,

कटक/ITAT, Cuttack

सत्यापित प्रति //True Copy//